

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The

details of the improved revenue collection due to intensified revenue collection exercises during the year 1986 is as follows :-

(Rs. in crores)

	1985-86 upto Jan., 86	1986-87 upto Jan., '87	Increase
Direct Taxes	3760.61	4361.50	600.89
Central Excise duties	10463.73	11602.72	1138.99
Customs duties	7545.43	9221.64	1676.21

(b) and (c) Government continues to take such Administrative, Legal and other measures including persuasive methods and discussions with the assesseees as are considered necessary from time to time for realising taxes. The Government has also introduced amnesty schemes during 1986 for realising taxes from tax evaders.

Government is investigating the matter.

Fraud detected in Dhakuria branch of United Bank of India

1245. SHRIMATI GEETA MUKHERJEE : Will the Minister of FINANCE be pleased to state :

Theft of Uranium in Bihar

1244. SHRI V. KRISHNA RAO :

SHRI V. S. VIJAYARAGHAVAN :

SHRI AMARSINH RATHAWA :

Will the PRIME MINISTER be pleased to state :

(a) whether some thefts of uranium in Patna and certain other places have been reported recently;

(b) if so, the details thereof; and

(c) steps taken to recover stolen uranium and to prevent such thefts ?

(a) whether a fraud of about 3 lakh rupees has been detected in the Dhakuria branch of United Bank of India; and

(b) the action taken against the officers found involved in this fraud ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) United Bank of India has reported that the CBI had registered three cases against the then Branch Manager of Dhakuria Branch for misuse of power, advance against bogus bills and criminal conspiracy with outsiders involving Rs. 1.60 lakhs, Rs. 1.31 lakhs and Rs. 3.39 lakhs respectively. CBI has completed investigation of two cases and has recommended major penalty proceedings against the said officer. The Bank has further reported that major penalty proceedings in one case has since been initiated against him. The Bank has also reported that the Branch Manager, who had been arrested by the CBI on 20.9.85 and later released on bail, was placed under suspension from its service with effect from 20.9.1985.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE, (SHRI K. R. NARAYANAN) : (a) to (c)